

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-510
(IB)-398(PB)/2017

CA-2831/2019, IA-2366/2020, IA-4111/2020, IA-4324/2020, Appeal
(IBC)30/2021, IA-5206/2023, IA-5322/2023, IA-5324/2023, IA-5330/2023,
IA-5904/2023, IA-1507/2024, IA-1508/2024

IN THE MATTER OF:

DISH TV India Ltd.

.....Applicant

Vs.

Macro Commerce P. Ltd.

.....Respondent

SECTION

U/s 9 of (IBC) in Liq

Order delivered on 02.07.2024

CORAM:s

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Swapnil Gupta, Abhinav Mishra, Sajal Jain, Vaibhav Mendiratta - Advocate in Appeal No. 30 of 2021, Adv. Baasir Aziz and Adv. Garima Raisinghani in IA 5322/2023, IA 5330/2023, IA 5324/2023, IA 5904/2023, IA 1507/2024, IA 1508/2024

For the Respondent : Swapnil Gupta, Abhinav Mishra, Sajal Jain, Vaibhav Mendiratta - Advocate for Respondent No. 1 in IA No. 4324 of 2020 & 5, 11 to 14 in IA No. 4111 of 2020, Adv. Baasir Aziz and Adv. Garima Raisinghani CA 2831/2019 for Respondent no. 1 & 2, IA 2366/2020 for Respondent no. 1& 4 , IA 4111/2020 for Respondent no. 1,2 &3, IA-5206 for Respondent 1 &2

For the Liquidator : Dhananjaya Sud, Adv

ORDER

CA-2831/2019:-

Ld. Counsel for the Liquidator is present and Ld. Counsel for R-1 & 2 (Mr. Brijender Singh and Mr. Manoj Kumar Tyagi) present. List this IA on **06.08.2024.**

List all other IAs on **06.08.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)